

(xvii) Handloom Fabrics and Made Ups etc.

(xviii) Cotton textiles.

#### Confiscated Goods

31. DR. LOKESH CHANDRA: Will the Minister Minister of FINANCE be pleased to state:

(a) the amount of goods seized by the Customs Department during the year 1979;

(b) the amount realised by the sale of the confiscated items during the same period; and

(c) the amount of goods lying undisposed of in the Customs Houses at the end of 1979?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) to (c) During the period January-November, 1979, the value of goods seiz-

ed by Customs authorities was Rs 36.17\* crores. During January-September, 1979, sale proceeds realised by the sale of confiscated items was Rs. 4.53\* crores.

The total value of seized and confiscated goods in the Customs godowns as on 30th September, 1979 is reported to be about Rs. 62 crores, out of which the goods valued at about Rs. 10 crores were ripe for disposal.

#### Import of palm oil

32. SHRI DHARAMCHAND JAIN: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state what was the total import of palm oil, port-wise and country-wise during the year 1979?

THE MINISTER OF COMMERCE, STEEL AND MINES AND CIVIL SUPPLIES (SHRI PRANAB MUKHERJEE): A statement is attached

#### Statement

The total imports of all varieties of Palm Oil through State Trading Corporation during 1979 were as follows:—

Name of the Ports.	Palm Oil	RBD Palm Oil	RBD Palm Lein
Bombay . . . . .	15,000 MT	33,500 MT	68,300 MT
Kandla . . . . .	12,400 MT	19,500 MT	41,000 MT
Madras . . . . .	3,000 MT	12,900 MT	13,700 MT
Calcutta . . . . .	3,000 MT	4,600 MT	—
Vizag . . . . .	—	—	15,500 MT
Total . . . . .	33,400 MT	70,500 MT	1,39,200 MT

These imports were mainly made from Malaysia.

The import of Palm Oil was canalised on 2nd December, 1978 so the major quantum of import during 1979 took place through State Trading Corporation. However, some imports were made against licences issued during the pre-canalisation period on account of private parties as also against REP licences. The information on such imports is being collected and will be laid on the table of the House in due course.

#### Smuggling of Silver out of India

33. SHRI DHARAMCHAND JAIN: Will the Minister of FINANCE be pleased to state whether it is a fact that there has been large-scale smuggling of silver from India during last six months and if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): According to the reports received by Government, there have been increasing attempts to smuggle silver out of the country during the last six months. The total quantity of silver seized by the Customs authorities during the

\*The figures are provisional.